2358

1 4

- 241. SHRI P. ABRAHAM: Will the Minister of Home Affairs be pleased to state:
- (a) whether Government have completed the screening of Chinese internees at Deoli Camp; and
- (b) if so, whether the Camp been wound up?

THE MINISTER OF STATE IN THE MINISTRY OF HOME **AFFAIRS** (SHRI R. M. HAJARNAVIS): (a) Yes, Sir

(b) Steps are being taken to wind up the Camp.

ESTABLISHMENT OF BANGALORE UNIVERSITY

242. Shri MULKA GOVINDA REDDY: Will the Minister of EDUCA-TION be pleased to state:

- (a) whether Government have received any representation from the Mysore Government to establish Bangalore University at Bangalore; and
- (b) if so, wnether it will be a Central University and when it will be established?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) No, Sir. However, it is understood that the Mysore Government proposes to set up a University at Bangalore.

(b) Does not arise.

REVISION OF COAL PRICES

SHRI SITARAM JAIPURIA: SHRI SURJIT SINGH ATWAL:

Will the Minister of STEEL, MINES AND HEAVY ENGINEERING be pleased to state: で マピロの かいま

- (a) whether there is any proposal before Government for the revision of coal prices in the near future;
- (b) if so, what are the details of the proposal; and
- (c) by what time the revised prices will be enforced?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL, MINES AND HEAVY ENGINEERING (SHRI P. C. SETHI): (a) to (c). The matter is under consideration. Decision is expected to be taken before the end of this month.

PROHIBITION IN STATES

244 SHRI M. C. SHAH: Will the Minister of Home Affairs be pleased to state:

- (a) which States have enforced complete prohibition; and
- (b) which States have partial prohibition?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): Gujarat, Madras and Maharashtra.

(b) Andhra Pradesh. Kerala Madhya Pradesh, Orissa, Punjab and Rajasthan (Abu Taluka).

+CIVIL DEFENCE OFFICERS

186. SHRI DHANANJOY MOHAN-TY: Will the Minister of Home Affairs be pleased to state:

- (a) whether the newly created posts of Civil Defence Officers are permanent; and
- (b) whether the training imparted to such officers recently in Nagpur is a complete course?

†Transferred from the 25th February, 1964.